

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

**IB-1929/ND/2019**

**IN THE MATTER OF:**

**M/s. AVJ Developers India Pvt. Ltd.**

**...PETITIONER**

**Vs.**

**M/s. RIO Height Pvt. Ltd.**

**...RESPONDENT**

**Section**

**Under Section 7 of IBC**

**Order delivered on 29.11.2019**

**Coram:**

**SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)**

**DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Op.-Creditor :**

**For the Respondent/ Corporate-debtor :Mr. Dinesh Kumar Gupta, Adv.**

**ORDER**

No one has appeared on behalf of the Resolution Professional. List the case on 11<sup>th</sup> December, 2019.

S - d

**(V.K. Subburaj)  
Member (T)**

S - d

**(Abni Ranjan Kumar Sinha)  
Member (J)**

(Annu)